

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE UDHAMPUR

To

All Judicial Officers,
Posted in District Udhampur

Subject: Hearing of cases through VC.

Sir/Madam,

Pursuant to the communication received from Registrar Computers High Court of J&K at Jammu Vide No. **643/CPC/J Dated 24-04-2020** regarding the subject captioned above, you are directed to submit report on daily basis to the undersigned regarding the number of cases heard by you through Video Conference for it's onward submission to the Hon'ble High Court.

Pr. District & Sessions Judge
Udhampur

Copy to:-

1. The Registrar General, Hon'ble High Court of J&K at Jammu for information.
2. The Principal Secretary to Hon'ble The Chief Justice, Hon'ble High Court of J&K at Jammu for information.
3. The Registrar Computers, Hon'ble High Court of J&K at Jammu for information.
4. Secretary to His Lordship, Hon'ble Mr. Justice Tashi Rabstan Administrative Judge District Udhampur for information.
5. System Officer e-Courts Udhampur for uploading the same on official website.